

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1529  
ANSWERED ON:06.03.2013  
SECURITY OF AIRPORTS  
Namdhari Shri Inder Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the employees and officers of BCAS also work under the guidelines of Central Vigilance Commission (CVC) which limits the tenure of three years for Officers;
- (b) if so, whether some employees and officers of BCAS are posted at the same location/posts for more than a decade; and
- (c) if so, the reasons therefor along with the corrective steps taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a): Yes, Madam.

(b) & (c): In pursuance of the Central Vigilance Commission (CVC) guidelines which stipulate that officers working in sensitive posts and organization should be rotated every 2/3 years, Ministry of Civil Aviation has formulated a policy for rotation/transfer of officers of Bureau of Civil Aviation Security (BcAS). In accordance with this policy none of the officers in BCAS holding any sensitive post is due for transfer.